

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:382  
ANSWERED ON:20.11.2009  
MISUSE OF DOWRY PROHIBITION ACT, 1961  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

(a) Whether the Government proposes to review the existing Dowry Prohibition Act, 1961 to protect the innocent people from misuse of the said Act; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Yes, Madam.

(b): The Government has received the recommendations of National Commission for Women for amendment of Dowry Prohibition Act, 1961 which are being examined.